

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF
RALPH AGRI SCIENCE PRIVATE LIMITED

Relevant Particulars		
1	Name of Corporate Debtor	Ralph Agri Science Private Limited
2	Date of Incorporation of Corporate Debtor	18 th January ,2011
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – New Delhi
4	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	CIN: U74999DL2011PTC212794
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	A1/3 Flat No-103, First Floor Anupam Bahwan, Azadpur Delhi DI 110033 India.
6	Insolvency Commencement Date in respect of Corporate Debtor	25 th April 2024
7	Estimated date of closure of Insolvency Resolution Process (180 days)	22 nd October, 2024
8	Name and Registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Madasa Kumar IBBI Registration No: IBBI/IPA-001/IP-P01590/2019-2020/12465
9	Address and E-mail of the Interim Resolution Professional, as registered with the Board.	Address: M/s Global Insolvency Professionals Private Limited H No- 8-2-248/S/5/16, Plot No :717, Road No-2, Banjara Hills, Hyderabad Telangana -500034 Email: cirp.ralph@gmail.com
10	Address and E-mail to be used for correspondence with the Interim Resolution Professional	M/s Global Insolvency Professionals Private Limited H No- 8-2-248/S/5/16, Plot No :717, Road No-2, Banjara Hills, Hyderabad Telangana -500034 Email: cirp.ralph@gmail.com
11	Last date for submission of claims	9 th May 2024 (14 days from the order receipt date)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms are available at	Web link: https://ibbi.gov.in/downloadform.html


Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s Ralph Agri Science Private Limited. vide their Order in CP (IB) No. CP(IB)764(ND)/2023 dated 25th April,2024.

The creditors of M/s Ralph Agri Science Private Limited are hereby called upon to submit proof of their claims on or before 9th May,2024 to the Interim Resolution Professional at the address mentioned against entry no. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 26th April, 2024
Place: Hyderabad


Name and Signature of Interim Resolution Professional: Madasa Kumar
IBBI Registration No: IBBI/IPA-001/IP-P01590/2019-2020/12465
AFA valid till 15th November 2024